

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM on 14/6/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. GANESAN
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

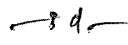
S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. A-SRI MASTAVA
to Mr. B. Dhanraj Counsel for R6 to R8
2. RANGHASAYEE
for ANANT MERATHIA Counsel for P7.
~~P5, P6~~ Ranghasayee.
3. Dr. K. S. Ravi Chandran, Pcs
& S. Moushumi Devi, Adv For P, to P5
For P5 & LO SIA amv

ORDER

Counsel for both sides are present and prayed for adjournment for making final submissions. At request, matter stands adjourned. Put up on 16.07.2019.


(S. VIJAYARAGHAVAN)
Member (Technical)


(Ch. MOHD. SHARIEF TARIQ)
Member (Judicial)